

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,

WESTERN ZONE BENCH, PUNE

ORIGINAL APPLICATION NO. 157/2024

IN THE MATTER OF:

Vinod Kumar Girdharilal

... Applicant

v.

Chhatrapati Sambhajnagar

Municipal Corporation & Ors.

... Respondents

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S.NO.	ANNEXURE NO.	PARTICULARS	PAGE NO.
1.		Reply Affidavit by Chhatrapati Sambhajnagar Municipal Corporation	
2.	1 (Colly)	Copy of the work order and work done as per the Guidelines for Disposal of Legacy Waste and Solid Waste Management Rules, 2016.	
3.	2 (Colly)	Copy of the NABL approved lab test reports and third-party report of IIT Bombay Laboratory.	

4.	3	Copy of the Letter of Intent for supply of segregated RDF.	
5.	4	Copy of the MoU executed between Corporation, Road contractor and NHAI.	



Date: 12.11.2025

Adv. Aniruddha S Kulkarni
Standing Counsel
Chhatrapati Sambhajnagar
Municipal Corporation

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
WESTERN ZONE BENCH, PUNE
ORIGINAL APPLICATION NO. 157 / 2024

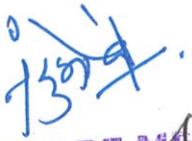
Vinod Kumar Girdharilal ...Applicant

v.

Chhatrapati Sambhajinagar
Municipal Corporation & Ors. ...Respondents

REPLY AFFIDAVIT BY RESPONDENT NO. 1,
CHHATRAPATI SAMBHAJINAGAR MUNICIPAL CORPORATION

I, Nandkishor Bhombe, aged about 39 years, presently working as Deputy
Commissioner (Solid Waste Management Department), Chhatrapati
Sambhajinagar Municipal Corporation (hereinafter referred to as "CSMC"), do
hereby solemnly affirm and state as follows:


BEFORE ME
S.N. SOLUNKE
Notary Govt. of India
Reg. No.: 9023

I am well conversant with the facts of the present case and I am competent to swear this Affidavit based upon the records available with this office.

1. It is submitted that at the very outset this respondent denies each averment made in the present application which is contrary to and inconsistent with the averments made and the facts stated in the present reply. It is submitted that nothing stated in the application may be deemed to have been admitted by this respondent unless and until the same has been admitted by the respondent.
2. The present affidavit is being filed on behalf of Chhatrapati Sambhajinagar Municipal Corporation (formerly Aurangabad Municipal Corporation) in compliance with the directions of this Hon'ble Tribunal.
3. That CSMC respectfully submits that all observations made in the Joint Committee Report dated have been duly noted and corrective actions are being taken in a time-bound manner to ensure full compliance with the Solid Waste Management Rules, 2016 and related environmental standards.
4. That CSMC has already obtained necessary statutory approvals and authorizations for its Solid Waste Management (SWM) facilities, including:

13/01/20

BEFORE ME
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Notary Govt. of India
Reg. No. 9023

- a. Authorization under SWM Rules, 2016 granted by Maharashtra Pollution Control Board (MPCB) vide letter no. BO/MSW/B-1901000012 dated 11/01/2019, valid up to 31/12/2023 and subsequently on 12/12/2023 renewal application was submitted to the MPCB which is pending at their end.
 - b. Consent to Operate granted by MPCB under the Orange Category vide UAN No. 0000224949/CO/2504001131 dated 09/04/2025, valid up to 31/03/2029 for Legacy Waste Remediation by Biomining – 4000 MT/Day capacity.
5. That CSMC has initiated biomining and scientific processing of legacy waste at the Chikalthana site through its appointed operator M/s GNI Infrastructure Ltd., strictly as per the Guidelines for Disposal of Legacy Waste (Old Municipal Solid Waste) of the Central Pollution Control Board (CPCB), 2019, and the Solid Waste Management Rules, 2016. The work order and work done as per the said guidelines is attached herewith collectively as ANNEXURE-1 (Colly).

Uptill now 7.47 lakhs metric tonnes legacy waste has been treated through biomining.

BEFORE ME
S.N. SOLUNKE
Notary Govt. of India
Reg. No.: 9023

6. That the Corporation has ensured all current and future operations at its MSW Processing and Biomining facilities are undertaken in an environmentally sustainable manner, including:

- a. Development of lined leachate collection and treatment systems,
- b. Scientific segregation and sale of recyclables,
- c. Utilization of Bio-Earth and RDF as per prescribed norms, and
- d. Strict adherence to MPCB's consent conditions and environmental monitoring.

7. That the CSMC has taken serious cognizance of the issues raised regarding legacy waste and leachate management and is actively implementing a comprehensive remedial plan including:

- a. Strengthening of windrow composting areas with adequate spacing and aeration at SWM processing plant ;
- b. Systematic clearing and processing of old waste heaps under continuous supervision ;
- c. Water sprinklers through tankers have been deployed on a daily basis at the biomining project premises to minimize the dust emissions.

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13/11/19

BEFORE ME
S.N. SOLUNKE
Notary Govt. of India
Reg. No.: 9023

8. That the recent water quality and leachate analysis reports (**Annexed as Exhibits A–E in the Committee Report MPCB Affidavit**) indicate progressive improvement in environmental parameters and demonstrate the positive impact of CSMC's ongoing measures.
9. That CSMC further undertakes to:
 - a. Submit quarterly progress reports to MPCB;
 - b. Maintain full compliance with the Solid Waste Management Rules, 2016;
 - c. Complete scientific remediation of all legacy waste within the prescribed timeline; and
 - d. Ensure no environmental degradation occurs due to its waste management activities.
10. NABL approved lab tests reports and Third party reports of IIT Bombay Laboratory for the compost of 18 various parameters are attached collectively as **ANNEXURE-2 (Colly)**.

The said reports clearly show that the compost is meeting the standards.

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Reg. No.: 9023

11. Non recyclable plastic material is sent to RDF Units of JK Cement. Letter of Intent for supply of segregated RDF is attached herewith as **ANNEXURE-3.**
12. Inert waste is being sent for the national highway works undertaken by the National Highways Authority of India (NHAI). A Memorandum of Understanding executed between the Corporation, the road contractor and the NHAI is attached herewith as **ANNEXURE-4.**
13. Biosoil is given to farmers, RDF is given to a cement factory and inert is used in national highways as stated above. According to the MoU, all three have to be taken care of by the contractor, which is being done by them and therefore there is no question of inert material and leftover waste.
14. Since the start of monsoon in the month of May 2025, the work of biomining activity at Naregaon Mandki site has been stopped by M/s. GNI Infrastructures and the CSMC will restart the work of biomining after obtaining the necessary consent and guidance from the MPCB.
15. That the Corporation remains fully committed to sustainable and scientific management of municipal solid waste in Chhatrapati Sambhajnagar and

13/5/25

BEFORE ME
S.N. SOLUNKE
Notary Govt. of India
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assures the Hon'ble Tribunal of its full cooperation and compliance with all legal and environmental obligations.

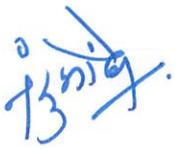
16. In view of the above, it is respectfully prayed that this Hon'ble Tribunal may kindly take on record the present affidavit and appreciate the proactive and positive steps taken by Chhatrapati Sambhajnagar Municipal Corporation toward achieving full environmental compliance.

17. In light of the above averments, this respondent craves leave to file any additional reply as and when required.

Whatever is stated above is true and correct to the best of my knowledge, ability and belief and I affirm it to be true.

Place: Chhatrapati Sambhajnagar

Date:



DEPONENT

Nandkishor Bhombe

Deputy Commissioner (Solid Waste Management)

Chhatrapati Sambhajnagar Municipal Corporation

BEFORE ME
SUN SOLUNKE
Notary, Govt. of India
Reg. No. 9077

VERIFICATION

I, Nandkishor Bhombe, aged about 39 years, presently working as Deputy Commissioner (Solid Waste Management Department), Chhatrapati Sambhajinagar Municipal Corporation, having my office address at Town Hall, Chhatrapati Sambhajinagar, do hereby verify and declare that the statements made in the aforesaid paras are true and correct to the best of my knowledge and information and I believe the same to be true and that no material has been concealed therefrom.

I Solemnly affirmed on this 12 day of Nov, 2025 at Chhatrapati Sambhajinagar.

[Signature]
DEPONENT

Nandkishor Bhombe

Deputy Commissioner (Solid Waste Management)

Chhatrapati Sambhajinagar Municipal Corporation

AFFIDAVIT

Solemnly affirmed before me
by Shri / Smt. Nandkishor Bhombe
R/o. Town hall No. 302ee
Tq. Chh Sambhajinagar . @ Sevica
Who identified by Adv
Whom He/ She is personally Known

12 NOV 2025

NOTED & REGISTERED
AT Sr. No. 8075/2025
THIS DOCUMENT CONTAINS
9 PAGES

[Signature]

BEFORE ME

[Signature]
S.N. SOLUNKE
B.Com., LL.M., G.D.C.&A.
Advocate Notary Govt. of India
AREA-AURANGABAD DIST'S
☎:(M) 9822530054
Reg. No. 9023

12/10/25



MEASUREMENT ABSTRACT SHEET

Name of Work: Legacy Waste Remediation by Biomining for Municipal Corporation Chhatrapati Sambhajinagar Authority: Chhatrapati Sambhajinagar Municipal Corporation					ORIGINAL (Authority)	DU (C		
					Contractor: GNI Infrastructure Limited. LOA No.: CSMC/SWM/575/2024, dated - WO No.: CSMC/SWM/603/2024, dated - Invoice No.: RA # 03			
Duration of Work FROM TO 01-04-2025 31-05-2025	Total Slips Verified Rejected 8478 383	Weighbridge Record Date FROM TO 01-04-2025 31-05-2025	Reference Measurement Summary:- ANNEXURE 1 Measurement Sheet:- ANNEXURE 2					
Details of Work			Previous (A)		Current (B)			
Total Works to be done as per Tender Parameters Unit Quantity			Material/ Fractions	Trips (in Nos.)	Quantity (in MT)	Material/ Fractions	Trips (in Nos.)	Quantity (in M
Legacy Waste Disposed (By Weight) As per Actual Weighments slips Metric Ton 1000000			Inert 4838 125747.767 RDF 85 2759.595 Soil 12447 352377.138 Other 0 0.000 Stone 30.000 1041.120	Inert 460 14590.4 RDF 28 900.5 Soil 7583 249300.3 Other 0 0.0 Stone 24 757.6			Total 8095 265548.3 48.20%	Total 8095 265548.3 26.6

Note:

(1) The above statement is prepared on the basis of the Daily Weight Sheet / Measurement sheet prepared and submitted by the Contractor of the Project and A Random Verifications of all Original Records is done by the Consultant.

(2) The Records or works which were found inappropriate during the field investigations are kept in "REJECTED SLIPS" and are not taken into calculations.

(3) The role of the our Company is limited till making recommendations for Measurements on the basis of weigh slips received from the Contractor and verified recommended to cross verify the figures presented in the report. The recommendations made herein are our opinion and does not involve any financial or legal and information.

(4) No Employee of the Company is authorised to sign or modify this sheet. The **Electronic Copy** submitted through mail shall be considered as final and not



ANNEXURE-2 (Colly)

Annexure-4 Monitoring Test Reports

Ambient Air Quality Monitoring Report

April 2025

May 2025



Lab Approved by MoEF, New Delhi. (Valid till 06/03/2026)

"Shree", K 3/4, S. No. 10, Erandawane Housing Society, Opposite Deenanath Mangeshkar Hospital, Pune 411 004.
 • Mobile : 7249867318, 8378018710 • Tel. : 020 - 25460202 • Email : kmn@hespl.co.in / md@hespl.co.in • www.hespl.co.in

TEST CERTIFICATE

Page 1 of 1

HS/LAB/NABL/F/7.8.2.1

CLIENT'S NAME & ADDRESS	REPORT NO.	HS/LAB/AA/0111A/1
M/s. GNI Infrastructure Limited, located at Gut No. 107, GN House, 3rd Floor, Next to Renukamata Mandir Kaman, Beed Bypass Road Chhatrapati Sambhajnagar, Maharashtra-431 007.	REPORT DATE	14/04/2025
	LAB REFERENCE NO.	HS/LAB/AA/SA-0019
	SAMPLING DATE	07&08/04/2025
	SAMPLE RECEIPT DATE	09/04/2025
	START DATE OF ANALYSIS	09/04/2025
	END DATE OF ANALYSIS	12/04/2025
	SAMPLING REF. / SOP NO.	--

DETAILS OF SAMPLE	SAMPLING DONE BY	SAMPLE CONTAINER & QUANTITY	NATURE	LOCATION
Ambient Air	Horizon Services	Plastic Bottles and Bags	--	Near Main Gate, Naregaon

RESULTS

SR. NO.	DESCRIPTION	UNIT	RESULT	NAAQS LIMITS	TEST METHOD REFERENCE
01	DATE OF SAMPLING	DD/MM/YY	07&08/04/2025		
02	TEST LOCATION		Near Main Gate, Naregaon		
03	TIME OF SAMPLING (00.00)	Hrs.	10:40		
04	AMBIENT TEMPERATURE (Max/Min)	Deg C	38/24		
05	RELATIVE HUMIDITY	% RH	46		
06	SAMPLING DURATION	Hrs.	24		
07	PM ₁₀	µg/m ³	56.53	100	IS 5182(part 23):2006, RA 2022
08	PM _{2.5}	µg/m ³	24.51	60	IS 5182(part 24):2019
09	SO ₂	µg/m ³	11.29	80	IS 5182(part 2):2023
10	NO ₂	µg/m ³	23.78	80	IS 5182(part 6):2006 RA 2022
11	CO (1 hour)	mg/m ³	0.233	04	IS 5182 (Part 10):1999 RA 2019
12	NH ₃	µg/m ³	BDL (<30.0)	400	IS 5182(part 25):2018
13	Pb	µg/m ³	BDL (<0.05)	1.0	IS 5182 (Part 22) :2004
14	Ozone	µg/m ³	BDL (<5)	100	IS 5182(part 9),1974, RA 2009
15	Benzene	µg/m ³	BDL (<4.0)	05	IS 5182 (Part 11):2006
16	Benzo(a)Pyrene	ng/m ³	BDL (<0.5)	01	IS 5182 (Part 12):2004
17	Arsenic	ng/m ³	BDL (<3.0)	06	HS/NABL/AIR/22
18	Nickel	ng/m ³	BDL (<7.0)	20	IS 5182(part 26):2020

REMARK/OBSERVATIONS:
 NAAQS-National Ambient Air Quality Standards.
 BDL-Below Detectable Level; N.S.: Not Specified



For HORIZON SERVICES

MANISHA NARGOLKAR
(Lab Incharge)

****End of Test Report****



Lab Approved by MoEF, New Delhi. (Valid till 06/03/2026)

"Shree", K 3/4, S. No. 10, Erandawane Housing Society, Opposite Deenanath Mangeshkar Hospital, Pune 411 004.
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TEST CERTIFICATE

Page 1 of 1

HS/LAB/NABL/F/7.8.2.1

CLIENT'S NAME & ADDRESS	REPORT NO.	HS/LAB/AA/0326A/1
M/s. GNI Infrastructure Limited, located at Gut No. 107, GN House, 3rd Floor, Next to Renukamata Mandir Kaman, Beed Bypass Road Chhatrapati Sambhajnagar, Maharashtra-431 007.	REPORT DATE	19/05/2025
	LAB REFERENCE NO.	HS/LAB/AA/SA-0115
	SAMPLING DATE	12&13/05/2025
	SAMPLE RECEIPT DATE	14/05/2025
	START DATE OF ANALYSIS	14/05/2025
	END DATE OF ANALYSIS	17/05/2025
	SAMPLING REF. / SOP NO.	--

DETAILS OF SAMPLE	SAMPLING DONE BY	SAMPLE CONTAINER & QUANTITY	NATURE	LOCATION
Ambient Air	Horizon Services	Plastic Bottles and Bags	--	Near Main Gate, Naregaon

RESULTS

SR. NO.	DESCRIPTION	UNIT	RESULT	NAAQS LIMITS	TEST METHOD REFERENCE
01	DATE OF SAMPLING	DD/MM/YY	12&13/05/2025		
02	TEST LOCATION		Near Main Gate, Naregaon		
03	TIME OF SAMPLING (00.00)	Hrs.	11:00		
04	AMBIENT TEMPERATURE (Max/Min)	Deg C	36/22		
05	RELATIVE HUMIDITY	% RH	50		
06	SAMPLING DURATION	Hrs.	24		
07	PM ₁₀	µg/m ³	60.45	100	IS 5182(part 23):2006, RA 2022
08	PM _{2.5}	µg/m ³	27.37	60	IS 5182(part 24):2019
09	SO ₂	µg/m ³	12.34	80	IS 5182(part 2):2023
10	NO ₂	µg/m ³	25.56	80	IS 5182(part 6):2006 RA 2022
11	CO (1 hour)	mg/m ³	0.198	04	IS 5182 (Part 10):1999 RA 2019
12	NH ₃	µg/m ³	BDL (<30.0)	400	IS 5182(part 25):2018
13	Pb	µg/m ³	BDL (<0.05)	1.0	IS 5182 (Part 22) :2004
14	Ozone	µg/m ³	BDL (<5)	100	IS 5182(part 9),1974, RA 2009
15	Benzene	µg/m ³	BDL (<4.0)	05	IS 5182 (Part 11):2006
16	Benzo(a)Pyrene	ng/m ³	BDL (<0.5)	01	IS 5182 (Part 12):2004
17	Arsenic	ng/m ³	BDL (<3.0)	06	HS/NABL/AIR/22
18	Nickel	ng/m ³	BDL (<7.0)	20	IS 5182(part 26):2020

REMARK/OBSERVATIONS:
 NAAQS-National Ambient Air Quality Standards.
 BDL-Below Detectable Level; N.S.: Not Specified



For HORIZON SERVICES

MANISHA NARGOLKAR
(Lab Incharge)

****End of Test Report****

Soil Monitoring Report

April 2025

May 2025



Lab Approved by MoEF, New Delhi. (Valid till 06/03/2026)

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ANALYSIS REPORT

F/LAB/04/01/17_12.2012

CLIENT'S NAME & ADDRESS	REPORT NO
M/s. GNI Infrastructure Limited Gut No. 107, GN House, 3rd Floor, Next to Renukamata Mandir Kaman, Beed Bypass Road Chhatrapati Sambhajnagar, Maharashtra-431007.	HS/LAB/WA/00204A
	DATED 14/04/2025
	LAB REFERENCE NO HS/LAB/WA/0074A
	DATE OF SAMPLING 08/04/2025
	DATE OF ANALYSIS 09/04/2025

DETAILS OF SAMPLE	SAMPLE COLLECTED BY	NATURE	LOCATION
Soil Sample	The Client	---	SL-The Project Site

RESULT OF ANALYSIS

SR. NO	DESCRIPTION	UNIT	RESULT	Standard as per Ministry of Agriculture 2011	TEST METHOD REFERENCE
01	pH @ 25 °C	---	8.18	< 8.5	IS 2720 (Part 26) 1987 RA 2016
02	Texture	---	Sandy loam	Not Specified	SOP NO: HS/ NABU/ SOIL/19
02a	Sand	%	44.00	Not Specified	Ministry of Agriculture 2011
02b	Silt	%	30.00	Not Specified	Ministry of Agriculture 2011
02c	Clay	%	26.00	Not Specified	Ministry of Agriculture 2011
03	Electric Conductance @ 25 °C	mS/cm	0.62	0.15 - 0.65	IS 14767:2000
04	Moisture Content	%	50.00	Not Specified	IS 2720 (Part 2) 1973 RA 2020
05	Total Organic Matter	%	0.56	0.5 - 0.75	IS 2720 (Part 22) 1972 RA 2020
06	Sodium Adsorption Ratio (SAR)	---	14.70	10-18	SOP NO: HS/ NABU/ SOIL/31
07	Water holding capacity	%	46.00	Not Specified	SOP NO: HS/ NABU/ SOIL/23
08	Chloride as Cl	mg/kg	42.00	Not Specified	SOP NO: HS/ NABU/ SOIL/27
09	Iron as Fe	mg/kg	3.10	2.5 - 4.5	SOP NO: HS/ NABU/ SOIL/20
10	Copper as Cu	mg/kg	0.16	< 0.20	SOP NO: HS/ NABU/ SOIL/26
11	Lead as Pb	mg/kg	1.54	Not Specified	SOP NO: HS/ NABU/ SOIL/20
12	Zinc as Zn	mg/kg	0.85	0.4 - 1.2	SOP NO: HS/ NABU/ SOIL/20
13	Total Nitrogen (Kjeldahl Method)	kg/ha	86.00	Not Specified	SOP NO: HS/ NABU/ SOIL/3A
14	Potassium as K ⁺⁺	%	0.032	Not Specified	SOP NO: HS/ NABU/ SOIL/07
15	Sodium as Na ⁺⁺	%	0.024	Not Specified	IS 9497:1998 RA 2020



Lab Approved by MoEF, New Delhi. (Valid till 06/03/2026)

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16	Calcium as Ca ⁺⁺	mg/kg	320.00	Not Specified	SOP NO: HS/ NABU/ SOIL/4
17	Magnesium as Mg ⁺⁺	mg/kg	212.00	Not Specified	SOP NO: HS/ NABU/ SOIL/5
18	Available Phosphorus as P	kg/ha	12.00	< 15.00	SOP NO: HS/ NABU/ SOIL/8

For HORIZON SERVICES
M. N. Algalia
 (LAB INCHARGE)



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ANALYSIS REPORT

F/LAB/04/01/17_12.2012

CLIENT'S NAME & ADDRESS	REPORT NO
M/s. GNI Infrastructure Limited Gut No. 107, GN House, 3rd Floor, Next to Renukamata Mandir Kaman, Beed Bypass Road Chhatrapati Sambhajnagar, Maharashtra-431007.	HS/LAB/WA/00946
	DATED 19/05/2025
	LAB REFERENCE NO HS/LAB/WA/0376
	DATE OF SAMPLING 13/05/2025
	DATE OF ANALYSIS 14/05/2025

DETAILS OF SAMPLE	SAMPLE COLLECTED BY	NATURE	LOCATION
Soil Sample	The Client	---	SL-The Project Site

RESULT OF ANALYSIS

SR. NO	DESCRIPTION	UNIT	RESULT	Standard as per Ministry of Agriculture 2011	TEST METHOD REFERENCE
01	pH @ 25 °C	---	8.36	< 8.5	IS 2720 (Part 26) 1987 RA 2016
02	Texture	---	Sandy loam	Not Specified	SOP NO: HS/ NABU/ SOIL/19
02a	Sand	%	40.00	Not Specified	Ministry of Agriculture 2011
02b	Silt	%	32.00	Not Specified	Ministry of Agriculture 2011
02c	Clay	%	28.00	Not Specified	Ministry of Agriculture 2011
03	Electric Conductance @ 25 °C	mS/cm	0.60	0.15 - 0.65	IS 14767:2000
04	Moisture Content	%	40.00	Not Specified	IS 2720 (Part 2) 1973 RA 2020
05	Total Organic Matter	%	0.62	0.5 - 0.75	IS 2720 (Part 22) 1972 RA 2020
06	Sodium Adsorption Ratio (SAR)	---	12.50	10-18	SOP NO: HS/ NABU/ SOIL/31
07	Water holding capacity	%	52.00	Not Specified	SOP NO: HS/ NABU/ SOIL/23
08	Chloride as Cl	mg/kg	48.00	Not Specified	SOP NO: HS/ NABU/ SOIL/27
09	Iron as Fe	mg/kg	3.60	2.5 - 4.5	SOP NO: HS/ NABU/ SOIL/20
10	Copper as Cu	mg/kg	0.12	< 0.20	SOP NO: HS/ NABU/ SOIL/26
11	Lead as Pb	mg/kg	1.83	Not Specified	SOP NO: HS/ NABU/ SOIL/20
12	Zinc as Zn	mg/kg	0.96	0.4 - 1.2	SOP NO: HS/ NABU/ SOIL/20
13	Total Nitrogen (Kjeldahl Method)	kg/ha	72.00	Not Specified	SOP NO: HS/ NABU/ SOIL/3A
14	Potassium as K ⁺⁺	%	0.038	Not Specified	SOP NO: HS/ NABU/ SOIL/07
15	Sodium as Na ⁺⁺	%	0.020	Not Specified	IS 9497:1998 RA 2020



Lab Approved by MoEF, New Delhi. (Valid till 06/03/2026)

"Shree", K 3/4, S. No. 10, Erandwane Housing Society, Opposite Deenanath Mangeshkar Hospital, Pune 411 004.
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16	Calcium as Ca ⁺⁺	mg/kg	304.00	Not Specified	SOP NO: HS/ NABU/ SOIL/4
17	Magnesium as Mg ⁺⁺	mg/kg	206.00	Not Specified	SOP NO: HS/ NABU/ SOIL/5
18	Available Phosphorus as P	kg/ha	10.00	< 15.00	SOP NO: HS/ NABU/ SOIL/8

For HORIZON SERVICES
M. N. Algalia
 (LAB INCHARGE)



Ambient Noise Monitoring Report

April 2025

May 2025



Lab Approved by MoEF, New Delhi. (Valid till 06/03/2026)

"Shree", K 3/4, S. No. 10, Erandawane Housing Society, Opposite Deenanath Mangeshkar Hospital, Pune 411 004.
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TEST CERTIFICATE

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 HS/LAB/NABL/F/7.8.2.1

CLIENT'S NAME & ADDRESS	REPORT NO.	HS/LAB/AA/0111A/2
M/s. GNI Infrastructure Limited, located at Gut No. 107, GN House, 3rd Floor, Next to Renukamata Mandir Kaman, Beed Bypass Road Chhatrapati Sambhajnagar, Maharashtra-431 007.	REPORT DATE	14/04/2025
	LAB REFERENCE NO.	HS/LAB/AA/SA-0019
	SAMPLING DATE	07&08/04/2025
	SAMPLE RECEIPT DATE	09/04/2025
	START DATE OF ANALYSIS	--
	END DATE OF ANALYSIS	--
	SAMPLING REF. / SOP NO.	--

DETAILS OF SAMPLE	SAMPLING DONE BY	SAMPLE CONTAINER & QUANTITY	NATURE	LOCATION
Ambient Noise	Horizon Services	--	--	Near Main Gate, Naregaon

RESULTS (DAY TIME)

SR. NO.	DESCRIPTION	UNIT	RESULT
	TEST LOCATION (10:30 HRS.)		
1.	Near Main Gate, Naregaon	dB(A)	65.8

REMARK/OBSERVATIONS:

LIMITS – Refer Noise Annexure Enclosed

For HORIZON SERVICES



MANISHA NARGOLKAR
 (Lab Incharge)

****End of Test Report****



Lab Approved by MoEF, New Delhi. (Valid till 06/03/2026)

"Shree", K 3/4, S. No. 10, Erandawane Housing Society, Opposite Deenanath Mangeshkar Hospital, Pune 411 004.
 • Mobile : 7249867318, 8378018710 • Tel. : 020 - 25460202 • Email : kmn@hespl.co.in / md@hespl.co.in • www.hespl.co.in

TEST CERTIFICATE

Page 1 of 1
 HS/LAB/NABL/F/7.8.2.1

CLIENT'S NAME & ADDRESS	REPORT NO.	HS/LAB/AA/0326A/2
M/s. GNI Infrastructure Limited, located at Gut No. 107, GN House, 3rd Floor, Next to Renukamata Mandir Kaman, Beed Bypass Road Chhatrapati Sambhajnagar, Maharashtra-431 007.	REPORT DATE	19/05/2025
	LAB REFERENCE NO.	HS/LAB/AA/SA-0115
	SAMPLING DATE	12&13/05/2025
	SAMPLE RECEIPT DATE	14/05/2025
	START DATE OF ANALYSIS	--
	END DATE OF ANALYSIS	--
	SAMPLING REF. / SOP NO.	--

DETAILS OF SAMPLE	SAMPLING DONE BY	SAMPLE CONTAINER & QUANTITY	NATURE	LOCATION
Ambient Noise	Horizon Services	--	--	Near Main Gate, Naregaon

RESULTS (DAY TIME)

SR. NO.	DESCRIPTION	UNIT	RESULT
	TEST LOCATION (11:20 HRS.)		
1.	Near Main Gate, Naregaon	dB(A)	61.7

REMARK/OBSERVATIONS:

LIMITS – Refer Noise Annexure Enclosed

For HORIZON SERVICES



MANISHA NARGOLKAR
 (Lab Incharge)

****End of Test Report****

Ground Water Monitoring Results

April 2025

May 2025



Lab Approved by MoEF, New Delhi. (Valid till 06/03/2026)

"Shree", K 3/4, S. No. 10, Erandawane Housing Society, Opposite Deenanath Mangeshkar Hospital, Pune 411 004.
 • Mobile : 7249867318, 8378018710 • Tel. : 020 - 25460202 • Email : kmn@hespl.co.in / md@hespl.co.in • www.hespl.co.in

ANALYSIS REPORT

F/LAB/04/01/17.12.2012

CLIENT'S NAME & ADDRESS	REPORT NO	HS/LAB/WA/00203A
M/s. GNI Infrastructure Limited	DATED	14/04/2025
Gut No. 107, GN House, 3rd Floor, Next to Renukamata Mandir Kaman, Beed Bypass Road Chhatrapati Sambhajnagar, Maharashtra-431007.	LAB REFERENCE NO	HS/LAB/WA/0074A
	DATE OF SAMPLING	08/04/2025
	DATE OF ANALYSIS	09/04/2025

DETAILS OF SAMPLE	SAMPLE COLLECTED BY	NATURE	LOCATION
Ground Water Sample	The Client	---	GW-Near the project site (Abdul Gaffar Ansari Naregaon Sagavi Bypass)

RESULT OF ANALYSIS

SR. NO.	DESCRIPTION	UNIT	RESULT	LIMITS AS PER IS10500:2012 (RA 2018)
01	pH	---	7.78	6.5-8.5
02	Taste	---	Agreeable	Agreeable
03	Colour	Pt/Co	0.30	< 5.00
04	Odour	---	Agreeable	Agreeable
05	Turbidity	NTU	0.80	< 1.00
06	Total Dissolved Solids	mg/lit	324.00	< 500.00
07	Sulphates as SO ₄ ⁻⁻	mg/lit	52.00	< 200.00
08	Nitrate as NO ₃	mg/lit	1.40	< 45.00
09	Phosphorus as P	mg/lit	0.60	Not Specified
10	Calcium as Ca	mg/lit	24.00	< 75.00
11	Total Hardness as CaCO ₃	mg/lit	152.00	< 200.00
12	Total Alkalinity as CaCO ₃	mg/lit	74.00	< 200.00
13	Total Ammonia as N	mg/lit	0.18	< 0.50
14	Arsenic as As	mg/lit	BDL	< 0.01
15	Iron as Fe	mg/lit	0.12	< 0.30
16	Total Coliform	MPN/100ml	17.00	ABSENT
17	Fecal Coliform	Org/100ml	PRESENT	ABSENT

REMARK: As per IS:10500:2012(RA 2018); above water sample is chemically potable & bacteriologically unpotable for drinking purpose, for the parameters tested.



For HORIZON SERVICES
 (LAB INCHARGE)



Lab Approved by MoEF, New Delhi. (Valid till 06/03/2026)

"Shree", K 3/4, S. No. 10, Erandawane Housing Society, Opposite Deenanath Mangeshkar Hospital, Pune 411 004.
 • Mobile : 7249867318, 8378018710 • Tel. : 020 - 25460202 • Email : kmn@hespl.co.in / md@hespl.co.in • www.hespl.co.in

ANALYSIS REPORT

F/LAB/04/01/17.12.2012

CLIENT'S NAME & ADDRESS	REPORT NO	HS/LAB/WA/00945
M/s. GNI Infrastructure Limited	DATED	19/05/2025
Gut No. 107, GN House, 3rd Floor, Next to Renukamata Mandir Kaman, Beed Bypass Road Chhatrapati Sambhajnagar, Maharashtra-431007.	LAB REFERENCE NO	HS/LAB/WA/0376
	DATE OF SAMPLING	13/05/2025
	DATE OF ANALYSIS	14/05/2025

DETAILS OF SAMPLE	SAMPLE COLLECTED BY	NATURE	LOCATION
Ground Water Sample	The Client	---	GW-Near the project site (Abdul Gaffar Ansari Naregaon Sagavi Bypass)

RESULT OF ANALYSIS

SR. NO.	DESCRIPTION	UNIT	RESULT	LIMITS AS PER IS10500:2012 (RA 2018)
01	pH	---	7.86	6.5-8.5
02	Taste	---	Agreeable	Agreeable
03	Colour	Pt/Co	0.40	< 5.00
04	Odour	---	Agreeable	Agreeable
05	Turbidity	NTU	0.70	< 1.00
06	Total Dissolved Solids	mg/lit	288.00	< 500.00
07	Sulphates as SO ₄ ⁻⁻	mg/lit	68.00	< 200.00
08	Nitrate as NO ₃	mg/lit	1.70	< 45.00
09	Phosphorus as P	mg/lit	0.76	Not Specified
10	Calcium as Ca	mg/lit	20.00	< 75.00
11	Total Hardness as CaCO ₃	mg/lit	112.00	< 200.00
12	Total Alkalinity as CaCO ₃	mg/lit	80.00	< 200.00
13	Total Ammonia as N	mg/lit	0.20	< 0.50
14	Arsenic as As	mg/lit	BDL	< 0.01
15	Iron as Fe	mg/lit	0.22	< 0.30
16	Total Coliform	MPN/100ml	14.00	ABSENT
17	Fecal Coliform	Org/100ml	PRESENT	ABSENT

REMARK: As per IS:10500:2012(RA 2018); above water sample is chemically potable & bacteriologically unpotable for drinking purpose, for the parameters tested.



For HORIZON SERVICES
 (LAB INCHARGE)



भारतीय प्रौद्योगिकी संस्थान मुंबई
पवई, मुंबई-४०० ०७६, भारत
Indian Institute of Technology Bombay
Powai, Mumbai-400 076, India

दूरभाष/Phone : (+91-22) 2572 2545
फैक्स/Fax : (+91-22) 2572 3480
वेबसाईट/Website : www.iitb.ac.in

IIT Bombay

Dr Abhishek Chakraborty
Assistant Professor
Environmental Science & Engineering (ESE) Department
Indian Institute of Technology Bombay
Powai, Mumbai - 400076

Phone: + 91-22 -2576-5853
Email: abhishekc@iitb.ac.in

Date: 10.06.2025

To
GNI Infrastructure Limited
Gut No. 107, GN House, 3rd Floor,
Next to Renukamata Mandir Kaman, Beed Bypass Road
Chhatrapati Sambhajnagar, Maharashtra-431 007

Subject: Third Party Audit Report for Legacy Waste Remediation by Biomining at Naregaon, Chhatrapati Sambhajnagar, Maharashtra, India.

Reference/Work Order No: NO/CSMC/SWM/603/2024 dated September 23, 2024
Chhatrapati Sambhajnagar Municipal Corporation, Main Building, Town Hall, behind Post Office, Sambhajnagar, Maharashtra 431001

I am reporting herewith the site visit report done by our team member on 31st May, 2025 on the above-mentioned subject. The project is awarded to a contractor/bidder for reclaiming the site as zero waste land. Currently, work is on progress with multiple machines of bio-mining with connected load of DG Set on the site. This report is summarized by the following points as given below:

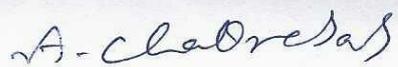
1. Biomining activities has been started on September 27, 2024 for the estimated quantity of 10,00,000 Tons, during the post-monsoon period at the same dumping ground. Approximately **7,53,960.88 MT** quantity was processed for bio-mining till the date of 31st May 2025 as per the log book provided by the bidder. The Log book from September 27, 2024 to May 31, 2025 is attached as **Annexure-1**.
2. The site was outfitted with a high-capacity bio-mining machine called "Vajra 350 TPH", equipped with power screens, water tanker along with a weighing machine and a Finlay power screen. The shredder is not available on the site.
3. The operation was supported by four JCBs and six excavators for executing biomining tasks, with electrical power supplied by an on-site DG Sets with a capacity of 250 KVA & 380 KVA. The photographs of the site visit and machineries are attached as **Annexure-2**.
4. To ensure continuous operation, tippers/dumpers were utilized, as the process runs for 15 hours per day, according to the bidder's statement.

5. Quality and Cost Based Selection (QCBS) method must be followed for bio-mining, and the Refused Derived Fuel (RDF) must be disposed of at the cement factory/ power plant or waste-to-energy plant/ plastic recyclers. The bidder has also shown a Letter of Intent (LoI) from the cement industry to dispose of the material as attached as **Annexure-3**.
6. C&D waste must be given to the private property owner with a proper agreement, and soil recovered from the processing within 20-60 Km from the dumping ground.
7. Bio-soil material is being provided to the farmers for agricultural purposes. Also, it is being used for filling the land.
8. Environmental monthly monitoring covering Air, Water, Soil and Noise is underway:
 - a. Air monitoring was conducted for PM₁₀, PM_{2.5}, SO₂, NO₂ at the near main gate Naregaon dumping area on April 07, 2025, April 08, 2024, May 12, 2025 and May 13, 2025. The monitoring results are within the prescribed limit as per NAAQS, CPCB 2009.
 - b. Soil monitoring was conducted on processed material from the project site at Naregaon from April 14, 2025, and May 19, 2025. From the monitoring test report, the pH value is observed in the range of 8.18 to 8.36, and the Total Organic Carbon (TOC) is observed in the range of 0.56 % to 0.62 %. Total Nitrogen (N) observed in the range of 72 to 86 kg/Ha, Available phosphorus (P) observed in the range of 10 to 12 kg/ha and Potassium (K) is observed in the range of 0.032 % to 0.038 %.
 - c. Groundwater monitoring was conducted at two locations near the site, Abdual Gaffar Ansari Naregaon Sagavi Bypass, on April 14, 2025 and May 19, 2025. From the monitoring test report, the pH value was observed in the range of 7.78 -7.86, and TDS was observed in the range of 288 mg/l – 324 mg/l. Total hardness was observed in the range of 112 – 152 mg/lit.
 - d. Noise monitoring was conducted near the main gate, Naregaon, on April 09, 2025 and May 14, 2025. The dB values are observed within the limits.
 - e. Surface water monitoring has not been done as there is no source of surface water within a 2 km radius. Sukhna River is located at 1 km from the site, which is dry in the non-monsoon season, as per the report by the bidder.
The all-monitoring test reports are attached as **Annexure-4**.
9. Since the site is an open dump and does not have a landfill leachate collection system, collecting and analyzing leachate samples is difficult.
10. This activity does not require environmental clearance, but the bidder/contractor has applied for consent from the State Pollution Control Board (SPCB).

In most cases, the bidder adheres to Central Pollution Control Board (CPCB) guidelines as specified in the tender terms.

Thanking you

Yours sincerely



Dr Abhishek Chakraborty

ABHISHEK CHAKRABORTY
Assistant Professor
Environmental Science And Engineering Department,
Indian Institute of Technology Bombay,
Powai- 400076.

190 ANNEXURE-3



JK Cement Works, Muddapur
(Unit : J.K. Cement Ltd)
CIN : L17229UP1994PLC017199

🏠 Works : P.O. Muddapur - 587 122 Distt. Bagalkot (Karnataka) India
☎ +91-8350-289607 📧 factory.muddapur@jkcement.com
🌐 www.jkcement.com

To,
Managing Director
Ravindra Singh Bindra,
GNI Infrastructure Limited, Aurangabad

Date: 23.12.2024

Subject: Letter of intent for the Supply of Segregated RDF

Dear Sir,

With reference to our commercial call on 22nd December'24, We are pleased to share the Letter of intent for the supply of segregated RDF produced from screening operation of legacy waste.

We have agreed on the below points,

1. Supplier have to ensure appropriate infrastructure for the segregation of RDF from legacy waste
2. Supplier have to ensure that material shall be free from silt, stone & other inert material like glass, asbestos waste, debris etc.
3. Supplier have to ensure that material's silt shall be removed through trammeling operation/screening operation
4. Suppler shall agreed to take care of loading and transportation from loading point to JK Cement factory gate for the first truck trial load.
5. Once the trial shall be completed, both parties shall mutually decide the commercials of segregated RDF.
6. JK Cement having the capacity to process 600- 800 MT of RDF on daily basis.
7. JK Cement shall share the destruction certificate with customer, post co-processing of RDF.
8. The green benefits of co-processing shall be taken by JK Cement Limited, Muddapur

For, JK Cement Limited, Muddapur


Niranjn Kumar



Corporate Office
● Prism Tower 5th Floor, Ninaniya Estate Gwal Pahari,
Gurugram - 122102, Haryana, INDIA
☎ +0124-6919000
📧 admin.prismt@jkcement.com
🌐 www.jkcement.com

**JK SUPER
CEMENT**
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JK CEMENT
WallMaxX
White Cement Wall Putty

Manufacturing Units at :
Nimbahera, Mangrol, Gotan (Rajasthan) | Muddapur (Karnataka)
Jharli (Haryana) | Katni (M.P.) | Aligarh (U.P.) | Balasinor (Gujarat)



Registered Office : 🏠 Kamla Tower, Kanpur-208001, U.P., India. ☎ +91-512-2371478 to 85 📧 +91-512-2399854 🌐 www.jkcement.com

ANNEXURE-4



महाराष्ट्र MAHARASHTRA

2024

31 JAN 2025

CS 295443

जिल्हा कोषागार
कार्यालय छ. संभाजीनगर

30 JAN 2025

मुद्रांक प्रमुख लिपीक
व.को.अ.छत्रपती संभाजीनगर

अ.क्र.

1209

दिनांक

किंमत

₹ 500

हस्तो भारत उच्चम व्यवस्था

कोषागार लि. 44. आय. इन्फ्रास्ट्रक्चर

कारण (कारण)

प्रमुख लिपीक
व.को.अ.छत्रपती संभाजीनगर
पत्ता नं. 43101022

(Signature)

MEMORANDUM OF UNDERSTANDING / MOU BETWEEN

Chhatrapati Sambhajnagar Municipal Corporation, having its office at First Floor, Administrative building, Town hall, Chhatrapati Sambhajnagar. 431001, hereinafter referred to as the "CSMC" which expression shall, unless repugnant to the context, mean and include its successors, administrators and assigns of the FIRST PART.

AND

GNI INFRASTRUCTURE LIMITED, having its office at, Gut no. 123, Opp. Videocon International, At Chitegaon, Paithan Road, Chhatrapati Sambhajnagar hereinafter referred to as the "Biomining Contractor" which expression shall, unless repugnant to the context, mean and include its successors, administrators and assigns of the SECOND PART.



विजय पाटील

उप आयुक्त - 05 तथा

घनकचरा व्यवस्थापन विभाग प्रमुख

महानगरपालिका, छत्रपती संभाजीनगर

(Signature)

AND

GNI INFRASTRUCTURE LIMITED, having its office at, Gut no. 123, Opp. Videocon International, At Chitegaon, Paithan Road, Chhatrapati Sambhajinagar hereinafter referred to as the "Road Contractor" which expression shall, unless repugnant to the context, mean and include its successors, administrators and assigns of the THIRD PART.

WHEREAS:

- A. The CSMC is engaged in the monitoring of Municipal Solid Waste (MSW) and Legacy Waste through biomining, which generates by-products such as inert material, aggregates, and soil-like material.
- B. The Biomining Contractor is engaged by CSMC in the processing and disposal of Municipal Solid Waste (MSW) and Legacy Waste through biomining at Chh. Sambhajinagar, which generates by-products such as inert material, aggregates, and soil-like material.
- C. The Road Contractor is engaged in road construction and is willing to utilize suitable by-products generated from the biomining process in accordance with the Ministry of Road Transport and Highways (MoRTH) guidelines.
- D. The MoRTH guidelines permit the use of processed waste from municipal solid waste for road construction purposes, subject to quality and performance criteria.

NOW, THEREFORE, IT IS HEREBY AGREED BY AND BETWEEN THE PARTIES AS FOLLOWS:**1. Scope of the Agreement**

1.1 The Biomining contractor shall make available the by-products of biomining, including inert material and soil-like substances for utilization in road construction projects undertaken by the Contractor.

1.2 The Road Contractor shall collect, transport, and utilize the said by-products as per the MoRTH guidelines / circular file No: RW/NH-33044/27/2024/S&R (P&B) dated 23rd September and in compliance with MPCB letter No.MUDMD/SMM/1250/2024-25 dated 31st December 2024 as applicable for environmental and safety regulations.

2. Quality and Compliance

2.1 The CSMC shall ensure that the by-products meet the necessary specifications and standards prescribed by MoRTH for road construction purposes.

2.2 The Biomining Contractor shall be responsible for testing and verifying the suitability of the by-products before their utilization in road construction projects.

3. Responsibilities of the Biomining Contractor

3.1 Facilitate the availability of segregated biomining by-products for use in road construction.

3.2 Provide necessary documentation regarding the composition and processing of biomining by-products.

3.3 Ensure compliance with environmental norms while handling and supplying by-products.

4. Responsibilities of the Road Contractor

4.1 Ensure the transportation and use of by-products in accordance with MoRTH specifications.

4.2 Obtain necessary approvals and clearances for using biomining by-products in road construction.

4.3 Bear all costs associated with the transportation, testing, and utilization of the material.



विजय पाटील
उप आयुक्त - 05 तथा
घनकचरा व्यवस्थापन विभाग प्रमुख
महानगरपालिका, छत्रपती संभाजीनगर

5. Duration and Termination

5.1 This MoU shall remain valid for a period of 12 months from the date of execution unless terminated earlier by mutual consent.

5.2 Either party may terminate this MoU with a notice of 30 days' Notice Period in writing if the other party fails to comply with the agreed terms and conditions.

6. Indemnity and Liabilities

6.1 The Contractor shall indemnify and hold the CSMC harmless against any claims, damages, or liabilities arising from the use of biomining by-products in road construction.

6.2 The CSMC shall not be responsible for any defects in the constructed road resulting from the use of biomining by-products.

7. Dispute Resolution

7.1 Any disputes arising out of or in connection with this MoU shall be resolved amicably through mutual discussions.

7.2 If the dispute remains unresolved, it shall be referred to arbitration in accordance with the Arbitration and Conciliation Act, 1996.

8. Miscellaneous

8.1 This MoU does not create any legal or binding obligations for the sale or purchase of biomining by-products but serves as an understanding between the parties.

8.2 Any amendments or modifications to this MoU shall be made in writing and signed by both parties.

8.3

This Non-financial MOU is only for use of Biomining byproduct in Road construction. The byproduct shall not be used any other site as mentioned otherwise by CSMC, if the Biomining inert byproduct is used or disposed at other site except road construction CSMC may take serious action against the Road Contractor.

IN WITNESS WHEREOF, the parties hereto have signed this MoU on the 31st January 2025 at Chh. Sambhajinagar.

For and on behalf of
Deputy Commissioner-5
Chh. Sambhajinagar Municipal Corporation
"CSMC"
विजय पाटील
उप आयुक्त - 05 तथा
संस्थापन विभाग प्रमुख
महानगरपालिका, छत्रपती संभाजीनगर

For and on behalf of
GNI Infrastructure LIMITED
Authorized Signatory
"Biomining Contractor"

For and on behalf of
GNI Infrastructure LIMITED
Authorized Signatory
"Road Contractor"

(i) Witness

(a) Nikhil Soni Nikhil

(b) Archana Nimba Rajput Archana